

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st MAY, 2024, 10:30 A.M.

CP/4/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	R. K. Fourtune Developers Pvt. Ltd.
Under Section	U/s 441, R/w 96 & 99 of Companies Act, 2013

For Petitioner (s) : Mr. D. Mittal, CS

For Respondent (s) :

ORDER

Ld. Authorized Representative, CS Mr. D. Mittal appears on behalf of the Petitioner. This is a Petition filed under Section 441 r/w Section 96 & 99 of the Companies Act, 2013. Issue notice to ROC. On receipt of notice, he shall have 3 weeks' time to file his observations/ report, if any.

List for further consideration on **28.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)